

(7)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, "GULESTAN" BUILDING NO.6
PRESCOT ROAD; BOMBAY -1

OA No. 175/91

1. Officers Association of Customs Marine Organization Bombay Collectorate having its office at Custom Marine Workshop, Versova, Mud Island; Bombay 61 THROUGH its President Ganesh Datt Shukla
2. M C Sharma, Eng ineermate; Working as Engineer; RSR Office; Ballard Pier Ext. Bombay 38
3. R G Parab Skippermate working as Skipper; RSR Office Ballard Pier; Ext. Bombay-38
4. A S Gautam Engineer Working as Workshop Manager Customs Marine Workshop Versova; Mud Island; Bombay 61

..Applicants

v/s.

Union of India through the
Secretary of Revenue
Ministry of Finance,
North Block; New Delhi

..Respondent

Coram: Hon. Shri Justice S K Dhaon, V.C.
Hon. Ms. Usha Savara, Member (A)

APPEARANCE:

Mr. Anil Kumar
Advocate
for the applicants

Mr. M I Sethan with
Mr. A I Bhatkar
Counsel for the
Respondents

ORAL JUDGMENT:
(PER: S K Dhaon, Vice Chairman)

DATED: 7-7-92

This application is not supported by an affidavit and, therefore, it is rejected. It will be open to the applicants to file a fresh application.

Usha Savara
(Ms. Usha Savara)
Member (A)

S K Dhaon
(S K Dhaon)
Vice Chairman